

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3853/2015

New Delhi, this the 15th day of October, 2015

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

T. M. Sampath
S/o Late Shri Munisamy Mudaliar
Aged about 60 years
Retired as Administrative Officer
Temporary at C-2C/2/8 Janakpuri
New Delhi. -110058.Applicant

Present: In person.

Versus

Union of India through

1. The Secretary to Government of India
Ministry of Water Resources
& Ex-Officio Chairman, Governing Body of NWDA
Rafi Marg, New Delhi.
2. Shri S.M.Husain
Director General
National Water Development Agency
18-20, Community Centre
Saket, New Delhi -110017. Respondents

ORDER (ORAL)

The applicant, who is present in person, wishes to withdraw his OA with liberty to file a fresh one with better particulars. Allowed.

The OA is dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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